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COUNCIL OF STATES

Tuesday, 22nd July 1952

The Council m;t at a quarter past \ eight of the clock, Mr. Chairman in I the Chair.

ORAL ANSWERS TO QUESTIONS

Mr. CHAIRMAN: Question No. 17. The hon. Member who tabled it is not present, I suppose.

SHRI B. C. GHOSE: With your permission, Sir, I would like to put the question on behalf of Shri Mohamed Valiulla.

MR. CHAIRMAN: Yes.

FOREIGN AID

- *i7. Shri B. C. GHOSE (on behalf of Shri M. Valiulla): Will the Minister for Finance be pleased to state:
- (a) what is the probable extent of Foreign Aid which India has been able to harness so far towards the outlay (Rs. 1,493 crores) of the Five Year Plan and
- (b) what is the nature of such Foreigr Aid?

THE MINISTER FOR FINANCI (SHRI C. D. DESHMUKH): (a) and (b A statement is laid on the Table o the House. [See Appendix II, Annexur No. 28.]

SHRI B. C. GHOSE: Will the hon Finance Mi > stat inge o modification of the figures given in thi Draft Five Year Plan with regard ti the capital requirements of industrie in the public sector? If there has beei any change or modification, may know in what direction?

SHRI C. D. DESHMUKH: Bi he Plan itself is yet to be finalised. 20 C S. Deb.

- SHRI B. C. GHOSE: Certain figures have been given in the Draft Plan, and I would like to know whether there has been any change in those figures since the Plan was published.
- SHRI C. D. DESHMUKH: I understand the question; but unless the second or final edition of the Plan is there, there is no question of any change in the figures.
- SHRI B. C. GHOSE: When is the second edition likely to come out?
- SHRI C. D. DESHMUKH: I should say within the next month or so.
- SHRI B. GUPTA: May I know how much of the foreign aid already received has been employed in our industries?

SHRI C. D. DESHMUKH: From the Development Fund which we set up out of the sale proceeds of the Ameri-1

up out of the sale proceeds of the Ameri-1 can Loan of wheat, we have allotted! the largest share to the States as I short-term loans: Madras for Tunga-1 bhadra and Lower Bhawani Projects, I Rs. 6 crores; Bombay for Gangapur i and Kakarpara, Rs. 8 lakhs; West 1 Bengal for Mayurakshi Project, Rs. 2

crores 23 lakhs; Uttar Pradesh for Shahadra Hydro-Electric Project *and Tube wells, Rs. 1 crore 5 lakhs; Madhya Pradesh for electricity scheme ... and other works, Rs. 1 crore 13 lakhs;

Orissa for electrical projects and I Duduma and Machkund schemes, Rs. I 64 lakhs; Mysore for Irrigation and Power schemes, Rs. 1 crore, 50 lakhs.

Then the assistance we got from Australia and Canada has been largely in the form of wheat which again, has been sold and the proceeds credited to the General Development Fund.

Then the Bombay State Transport Scheme has received assistance out of the Canadian Loan.

And then the New Zealand's contribution has to be utilised for meeting t I part of the capital cost of the All-India ' Medical Institute.

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SHRI D. D. ITALIA: May I know ' whether Hyderabad had applied for a loan to be spent on the Tungabhadra Project?

SHRI C. D. DESHMUKH: I would require notice, Sir.

SHRI B. C. GHOSE: What is the total amount obtained so far from foreign countries? The statement does not give the

SHRI C. D. DESHMUKH: I cannot do the arithmetic here on the spot.

SHRI B. GUPTA: Is the Government free to utilise the foreign aid in whatever manner they like?

SHRI C. D. DESHMUKH: Yes.

PROF. G. RANGA: Is it not a fact that when we borrow money from the International Bank we have to specify the objects for which the money is required and also have our plans examined and approved?

SHRI C. D. DESHMUKH: Assistance from' the International Bank is used for specific purposes, after negotiations. In regard to the other ques-tioe, when I said "Yes" I mean we are free to utilise it for development purposes.

SHRI B. GUPTA: Is it possible to divert some portion of the aid to the development of industries which are not included in the Colombo Plans?

SHRI C. D. DESHMUKH: No, Sir. Otherwise there will be no use making any plan.

FREE AND COMPULSORY PRIMARY **EDUCATION**

*I8. SHRI D. NARAYAN: Will the Minister for EDUCATION be pleased to state:

(a) which of the Part A and Part I States have introduced free and compulsory primary education in pursuana

of the provision contained in Article 45 of the Constitution:

- (b) in what part of the area of each such State has free and compulsory primary education been introduced:
- (c) have the Government introduced free and compulsory primary education in any of the Part C States which are directly administered by the Centre;, and
- (d) if so. in which of these States and to what extent?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA): (a) and (b) A statement giving the available information is laid on the Table of the House. [See Appendix II, Annexure No. 29.J

(c) and (d) The States concerned are Manipur, Tripura. Cutch, Bilaspur and Andamans. While free primary Education already exists in these States, it has not been possible to make it compulsory due to lack of

SHRI S. N. DWIVEDY: Was there any request from the State of Orissa for grants?

SHRI SATYANARAYAN SINHA: We are concerned with Parts B and C States, Sir, and Orissa is a Part A State.

SHRI S. N. DWIVEDY: But my question is whether any request came from Orissa for grant towards primary Education development there.

SHRI SATYANARAYAN SINHA: j I would like to have notice.

श्री डी ० नारायण : मैं यह दरियाफ्त करना चाहता था कि प्राइमरी एजुकेशन के लिये भारत सरकार ने लड़कों की कोई उम्र की मियाद निश्चित की है?

t[SHRi D. NARAYAN: I want to know whether the Government of India has prescribed any age-limit for boys for the purpose of primary education.]

tEnglish translation.